

(a) whether the Chairman of Bharat Bhari Udyog Nigam Ltd. have taken permission from the Government in regard to extension of services of some officials;

(b) if so, the number thereof; and

(c) if not, the steps to be taken in the this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). Since the formation of Bharat Bhari Udyog Nigam Ltd. (BBUNL) six officers of BBUNI and its subsidiary companies have been given extensions. Out of these, five were with the approval of the Government. In one case the extension was given with the approval of the Board of Directors of the concerned company, due to exigencies of work.

Extension To Managing Director, Burn Standard Company and Director, Bharat Bhari Udyog Nigam Ltd.

6723. SHRI HARADHAN ROY: Will The PRIME MINISTER be pleased to state:

(a) whether Managing Director, Burn Standard Co. Ld and Director (Finance), Bharat Bhari Udyog Nigam Limited whose terms expired in June, 1990 and July, 1991 respectively were given extension without approval of the Government;

(b) if so, the detail thereof; and

(c) the reasons for giving such extensions?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Expenditure Of District Industries Centres

6724. SHRI DEVENDRA PRASAD YADAV: Will the PRIME MINISTER be please^d to state:

(a) the basis structure of the administrative expenditure of District Industrial Centres at the time of its inception in the country;

(b) whether the Government propose to enhance the share of the Centre in the administrative expenditure thereof; and

(c) if so, the amount of the share being contributed to the District Industrial Centres by the Union and State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The basic structure of the administrative expenditure of the District Industries Centre at the time of their inception in the country was as follows:-

- (1) The Govt. of India will provide:
 - (i) Non-recurring grant of Rs. 2 lakhs per DIC for construction of a building for office accommodation for the staff of the Districts Industries Centre.
 - (ii) Non-recurring grant of Rs. 3 lakhs for meeting the expenditure on furniture and fixtures, office equipment vehicles (Preferably diesel operated Jeeps). etc.
 - (iii) Recurring grant not exceeding Rs. 3.75 lakhs